

process does not prevail. Therefore, there must be a provision in the recruitment rules for ensuring that only those, who are conversant with the regional languages, should be selected.

Another field that requires knowledge of local language is medicine. Unfortunately, in the Union Territory like Puducherry, the recruitment of doctors and nurses is done by the UPSC. Most of the recruits do not know the local language. When the doctors and the supporting staff are not conversant with the local language, it becomes very difficult for them to understand the suffering of the patients and offering treatment and healthcare advice. Therefore, Sir, through you, I would request the UGC, the AICTE and other higher education bodies to include a specific clause in the recruitment rules with immediate effect that the knowledge of local language is an important criterion for selection to different posts. Thank you, Sir.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by Shri S. Selvaganabathy: Dr. Santanu Sen (West Bengal), Dr. Amar Patnaik (Odisha) and Shri Niranjana Bishi (Odisha), Dr. Sasmit Patra (Odisha).

Demand to establish Kendriya Vidyalayas (KVs) in Patnagarh, Titlagarh and other districts of Odisha

SHRI NIRANJANA BISHI (Odisha): Sir, I would like to bring to your attention the issue relating to establishment of Kendriya Vidyalayas (KVs) in Patnagarh, Titlagarh and other districts of Odisha. The Deputy Commissioner of Kendriya Vidyalaya Sangathan, Regional Office Bhubaneswar, had submitted a Revised Suitability Report of land and temporary accommodation building for the proposed Kendriya Vidyalaya in Patnagarh. The District Administration had arranged 10 acres of land and temporary accommodation at Patnagarh for Kendriya Vidyalaya. However, despite meeting the prerequisites since January, 2022, there has been no further action by the Government of India towards establishment of new Kendriya Vidyalaya at Patnagarh and Titlagarh of Balangir District. In addition to that, there are pending proposals for new Kendriya Vidyalayas under the jurisdiction of the Kendriya Vidyalaya Sangathan Bhubaneswar Region, namely, Titlagarh, Patnagarh, Talcher, Athmallik, Khorda, Kuchinda, Sambalpur, Dhenkanal and Jajpur.

It is crucial to expedite this process swiftly to ensure timely establishment of Kendriya Vidyalayas. The underprivileged areas, particularly Patnagarh and Titlagarh and other districts, as mentioned above, urgently require quality education support through a Kendriya Vidyalaya. This will benefit the children of the Central Government

employees, including employees working in the Postal Department, Railways, banks, insurance companies, FCI, BSNL and also those working under the Odisha Government. I appeal for your intervention to direct the Kendriya Vidyalaya Sangathan authorities to expedite pending process swiftly ensuring the establishment of the Kendriya Vidyalaya at Patnagarh, Titlagarh and other places as mentioned above. This initiative is in line with our commitment to provide quality education in the underdeveloped regions fulfilling the educational needs of the students from the families of the Central and State Government employees. Thank you, Sir.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by Shri Niranjana Bishi: Dr. Santanu Sen (West Bengal), Shri A.A. Rahim (Kerala), Shri Jawhar Sircar (West Bengal), Dr. John Brittas (Kerala), Dr. Amar Patnaik (Odisha), Shri Sujeet Kumar (Odisha), Shrimati Sulata Deo (Odisha) and Dr. Sasmit Patra (Odisha).

Concern over cruelty against animals in India

श्रीमती सुलता देव (ओडिशा): जय जगन्नाथ! माननीय उपसभापति महोदय, आपने मुझे ज़ीरो ऑवर में एक सेंसेटिव टॉपिक पर बोलने का मौका दिया, इसके लिए मैं आपकी आभारी हूँ। इंसानों के लिए और कितनी ही स्कीम्स के लिए सभी लोग बोलते हैं, लेकिन मैं आज एक ऐसे टॉपिक पर बोलना चाहती हूँ, जो मासूम जानवरों से संबंधित है।

महोदय, महात्मा गाँधी ने कहा था, "The greatness of a nation and its moral progress can be judged by the way its animals are treated." हमने देखा है कि इंसान और जानवर साथ में रहते हैं और भगवान भी जानवरों को अपने साथ में लेकर चलते हैं। जानवर की कोई प्रजाति विलुप्त न हो जाए, इसलिए सारे भगवान अपने साथ पशु-पक्षियों को वाहन के रूप में लेकर चलते हैं, मगर हम इंसान क्या करते हैं? आज जब मैं पशु कूरता के ऊपर बात कर रही हूँ, तो मैं इस सदन के माध्यम से यह रिक्वेस्ट करूँगी कि जो आर्टिकल 377 है, उसको और कठोर से कठोर बनाया जाए और उसको बीएनएस में भी इन्क्लूड किया जाए। उसमें कड़े से कड़े प्रावधान किए जाएं और BNS में उसको include किया जाए, क्योंकि हम रोजमर्रा की ज़िन्दगी में देखते हैं कि किस तरह से पशुओं पर कूरता होती है। पशुओं पर लैंगिक अत्याचार होता है। नोएडा में देखा गया कि एक प्रेगनेंट कुतिया को तीसरी मंज़िल से नीचे फेंक दिया गया। महोदय, पशुओं को भी जीने का हक है, हमारी पृथ्वी सबके लिए है। मैं फिर एक बात बोलूँगी कि जो एक्टिविस्ट पशुओं के लिए काम करते हैं, उनके ऊपर भी अत्याचार होता है, उनको भी देखना चाहिए। अनऑथराइस्ड स्लॉटर हाउसेज के ऊपर कार्यवाही करके उनको बंद करना चाहिए। जो एक्टिविस्ट कूरता के विरुद्ध काम करते हैं, उनके ऊपर जो अत्याचार होता है, उनको प्रोटेक्शन देने की ज़रूरत है। सरकार एक टास्क फोर्स गठित करे। वह टास्क फोर्स पशु कूरता करने वालों को पकड़ कर